

review the quantum of financial assistance given to States, especially drought-hit States with particular reference to the Ninth Finance Commission's recommendation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) No. Sir.

(b) Does not arise.

Outstanding Income Tax and Excise Duty

1640. DR. B.L. SHAILESH: Will the Minister of FINANCE be pleased to state:

(a) the details of individuals, Hindu undivided families, private and public limited companies from whom Income-tax amounting to more than ten crores is outstanding as on 1 July 1989;

(b) the details of companies and industrial houses from whom Excise Duty to the tune of rupees ten crores and above is outstanding as on 1 July, 1989; and

(c) the effective steps being taken to recover these arrears?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) As on 31.3.89, there were 4 individuals and 38 companies against whom Income tax arrear of Rs. 10 Crores or more was pending

(b) There are 7 companies as on 1.7.89 against whom Central Excise to the tune of Rs. 10 crores or above is pending.

(c) Legal, administrative and other measures as are considered necessary are

taken from time to time to recover tax arrears.

International Container Depot at Alleppey Port in Kerala

1643. SHRI P.A. ANTONY: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to start an International Container Depot at the Alleppey port in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Alleppey is one of the locations recommended by Rail India Technical and Economic Services (RITES) for setting up of a Container Freight Station in the country in its report on "A prespective plan for Development of Containerisation in India." As setting up of Inland Container Depot and Container Freight Station at any location is dependent upon the cargo offerings, economic viability and the overall resource availability, the Central Warehousing Corporation have been advised to conduct a detailed feasibility study.

Requirement of Locomotives

1644. SHRI H.B. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the specific requirement of locomotives for the Indian Railways for the next five years and how do the Government plan to meet the same;

(b) whether it is proposed to meet a part of the requirement through imports:

(c) if so, the details thereof; and

(d) the comparative figures of cost/benefit ratio of the indigenous and imported

locomotives?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The requirement for Indian Railways for the next five years would be about 753 electric locomotives and 1129 diesel locomotives. These requirements will be met mainly by Railways' production units at Chittaranjan Locomotive Works, Chittaranjan and Diesel Locomotive Works, Varanasi. Procurement of a limited number of electric locomotives through imports and some electric locomotives from Bharat Heavy Electricals Ltd. is also planned.

(b) Yes, Sir.

(c) It is proposed to import about 60 electric and about 54/40 diesels locomotives.

(d) 18 proto-type electric locomotives of 3 types of 6000 h.p. imported in 1988 are under cost/performance evaluation.

[*Translation*]

Flood Water of Ganga

1645. SHRI VIRDHI CHANDER JAIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Rajasthan Government have submitted a proposal to Union Government to provide 12 M.A.F. flood water of river Ganga and M.A.F. water of river Yamuna;

(b) if so, the number of districts likely to be benefited by the above proposal; and

(c) the reaction of Union Government in regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) and (b). The State has made a proposal for diversion of surplus flood water of the Ganga and the waters of Yamuna river to benefit the districts of Bharatpur, Alwar and Jaipur.

(c) The Central Water Commission has been directed to study the matter.

World Bank Loan for Programme under Export Marketing Fund

1648. SHRI HARIHAR SOREN: Will the Minister of FINANCE be pleased to state:

(a) whether Government had taken loan from the World Bank to implement a programme under the export marketing fund;

(b) whether the World Bank has recently sanctioned credit for a second programme to be implemented under the export marketing fund;

(c) if so, the difference between the first and second programme;

(d) when the first programme is going to expire; and

(e) the duration of the second programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes Sir.

(b) Yes Sir.

(c) The World Bank loan of \$ 250 million for the first Industrial Export (Engineering Products) Project was for assisting the GOI in its programme to increase competitiveness and exports of manufactured products, particularly in the engineering sub-